

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 84/2019
in
OA No. 1399/2014**

New Delhi, this the 13th September, 2019

**HON'BLE MR. S. N. Terdal MEMBER (J)
HON'BLE MR. A. K. Bishnoi MEMBER (A)**

Sh. Vijay Pal Bansal, Retd.(P.E.T.)
Aged about 65+ years, Group-B
R/o H.No.596/B/20A/3A, Nakul Gali, Bishwas Nagar,
Nakul Gali, Bishwas Nagar, Delhi -110032.

...Applicant

(By Advocate : Mr.S.S. Parihar)

Versus

1. Ms. Dilraj Kaur
The Commissioner M.C.D. (EDMC),
Through its Dy. Education Officer
EDMC, Shahdara, South ZoneDelhi-110032.
2. Sh. Pal Singh, Principal Nigam Vidyalaya
MCD School, New Ashok Nagar

Also at :-

House No. 330, Mohalla Panditwala
Village- Kondli, Delhi -110091.....

Respondents

(By Advocate: Mr. Manjeet Singh Reen)

ORDER (ORAL)

Heard.

2. Perused the compliance affidavit. CP is closed.
Notices are discharged.

(Sh. A. K. Bishnoi)
Member (A)

/pinky/

(S. N. Terdal)
Member (J)